

Organisations and other stakeholders are set up to effectively guide and monitor the Scheme. At the National level, a Steering Committee headed by Secretary in the Ministry of Housing and Urban Poverty Alleviation and having members from the States/UTs, Ministry of Finance, other Ministries, Reserve Bank of India and other stakeholders steers and monitors the Scheme. State/UT Governments are required to submit quarterly physical and financial progress reports and utilization certificates to the Ministry of Housing and Urban Poverty Alleviation regarding proper utilization of Central funds as per the guidelines of the scheme. Apart from these the Ministry of Housing and Urban Poverty Alleviation also holds national/regional/state level reviews to monitor the scheme implementation from time to time.

- (ii) Government has issued advisory to States for taking necessary steps to expedite the commissioning/implementation of projects which can be started after sorting out the present difficulties and submit an action plan for proper utilization of funds sanction Basic Services to the Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) of Jawaharlal Nehru National Urban Renewal Mission (JNNURM).
- (iii) Interest Subsidy Scheme for Housing the Urban Poor (ISHUP) is a demand driven scheme.

Minimum wage for beedi workers in UP and Bihar

3835. SHRI MOHAMMED ADEEB: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the present minimum wage for beedi workers in Uttar Pradesh and Bihar;
- (b) the actual minimum wage being given to them;
- (c) the details of the problems of beedi workers identified in these States;
- (d) the details of the schemes being implemented for the welfare of beedi workers in these States; and
- (e) the details of complaints received in this regard?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) and (b) According to information furnished by State Government of Uttar Pradesh and Bihar, the minimum wage for Beedi workers ranges from Rs. 103.85 per day for unskilled workers and Rs. 142.31 per day for skilled workers in Uttar Pradesh. In Bihar the minimum wages for beedi

workers ranges between Rs. 125/- per day for unskilled workers to Rs. 194/- per day for Highly Skilled workers. The actual minimum wage being paid to Beedi workers in Uttar Pradesh and Bihar is not available.

(c) Certain problems of beedi workers have been identified which include less payment of wages, rejection of rolled beedies by the agent/the kedhars, health related problems due to continuous exposure to tobacco etc.

(d) There are various schemes being implemented for the welfare of Beedi workers in the States of Uttar Pradesh and Bihar such as health care related schemes, Group-housing schemes, education assistance for children, social-security, recreation and training schemes.

(e) According to information furnished by the State Government, minor complaints of mismanagement were noticed and same were redressed on priority basis in the State of Uttar Pradesh.

The State Government of Bihar has not reported cases of complaints.

ESIC starting medical college in Kollam district, Kerala

3836. SHRI K.N. BALAGOPAL: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Employees States Insurance Corporation (ESIC) is starting a medical college in Kollam district, Kerala;

(b) if so, the details thereof; and

(c) by when the institution will start functioning as per the schedule?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) Yes, Sir.

(b) The Medical College is proposed to be set up at ESIC Hospital Complex, Paripally.

(c) The Institute will start functioning after fulfilling the regulatory requirements of infrastructure and grant of letter of Permission (LOP) by Medical Council of India (MCI).

Unemployment allowance to unemployed youths

3837. SHRI RAMDAS AGARWAL: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state: